

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.08.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/147(CHE)/2023
NAME OF THE PETITIONER(S) : Ananda Vikatan Productions Pvt Ltd
NAME OF THE RESPONDENTS : Pommys Garments india Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Petitioner is represented by Ld. Counsel Mr. T.P.S Vinayaham.

Respondent is represented by Ld. Counsel Ms. Vishwanthini.

Ld. Counsel for Respondent seeks and is granted 3 days time to file vakalath and 2 weeks time to file reply and serve copy of the reply on Petitioner.

Rejoinder, if any, be filed within 7 days thereafter.

List this Petition on **19.10.2023** for hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)